

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No.234/90

Date of Order: 15.6.1993

BETWEEN:

1. R.Sunder Singh .. Applicant.
2. G.Nageshwara Rao

A N D

1. State of Andhra Pradesh,
rep. by its Chief Secretary
to Govt., Secretariat Buildings,
Hyderabad.

2. Union of India, rep. by
its Secretary, Ministry of
Home, Dept. of Personnel
Affairs, North Block,
New Delhi.

3. Union Public Service Commission,
rep. by its Secretary,
New Delhi.

4. Sri B.Sudhakara Rao
S/o. Not known to applicants,
present District Development
Officer, Cuddapah. .. Respondents.

Counsel for the Applicants .. Mr.I.V.S.Rao

Counsel for the Respondents .. Mr.N.R.Devraj

MR. D.Panduranga Reddy
Spt.Counsel for A.P.Sta

CORAM:

HON'BLE SHRI A.B.GORTHI : MEMBER (ADMN.)

HON'BLE SHRI T.CHANDRASEKHARA REDDY : MEMBER (JUDL.)

46

Order of the Division Bench delivered by
Hon'ble Shri A.B.Gorthi, Member (Admn.).

When this case came up for hearing on 11.6.93
none ^{was} present for the applicant. Accordingly it was
listed for dismissal on 15.6.1993. Even today neither
the applicant nor his counsel is present. Mr.N.R.Devraj
Standing Counsel for the respondents is present.

The O.A. ^{therefore} is dismissed for default. There shall
be no order as to costs.

T. C. R.
(T. CHANDRASEKHARA REDDY)
Member (Judl.)

transcr
(A.B.GORTHI)
Member (Admn.)

Dated: 15th June, 1993

(Dictated in Open Court)

823/193
Deputy Registrar (S)

To to Govt.,
1. The Chief Secretary, State of A.P.
sd Secretariat Buildings, Hyderabad.
2. The Secretary, Ministry of Home,
Dept. of Personnel Affairs, Union of India,
North Block, New Delhi.
3. The Secretary, U.P.S.C. New Delhi.
4. One copy to Mr. I.V.S. Rao, Advocate, Plot No.15, Aravindnagar, Hyd.
5. One copy to Mr.N.R.Devraj, Sr.CGSC.CAT.Hyd.
6. One copy to Mr.D.Panduranga Reddy, Spl.Counsel for A.P.Govt.CAT.Hyd.
7. One spare copy.

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TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE V. NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR. A. B. GORTY : MEMBER (AD)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY
MEMBER (J)

AND

THE HON'BLE MR. P. T. TIRUVENGADAM : M(A)

Dated : 15-6-1993

ORDER/JUDGMENT:

M.A. /R.A. C.A. No.

in
O.A. No. 234/90.

T.A. No.

(w.p.)

Admitted and Interim directions
issued

Allowed

Disposed of with directions

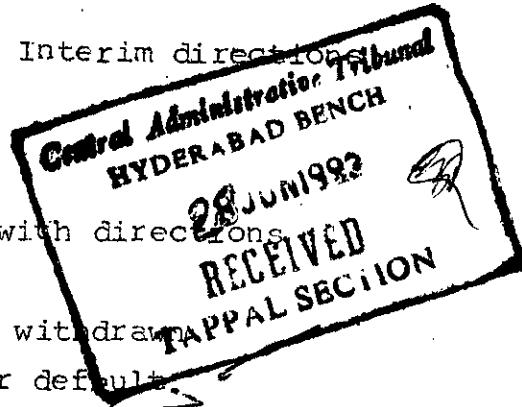
Dismissed

Dismissed as withdrawn

Dismissed for default

Rejected / Ordered

No order as to costs.



pvm

22/6/93